

### PROMOTION OF STENOGRAPHERS IN SUBORDINATE OFFICES

**364. SHRI LILA DHAR BAROOAH :** Will the Minister of HOME AFFAIRS be pleased to state whether under the existing rules, even when chances for direct promotion to the post of Superintendent are available to Grade II Stenographers in subordinate offices, these Stenographers are in fact required to work for some period as Assistants before they actually get promoted to the post of Superintendent?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASIKAR) :** Promotion to a post is made in accordance with the provisions of the Recruitment Rules framed for that post. Normally only these officers of the lower grade are made eligible for promotion to a post in the higher grade, if their experience in the lower grade is of use in the higher grade. While this applies to Assistants/U.D.Cs. in case of promotion to posts of Superintendents, it is not applicable to Stenographers. They have been made eligible for promotion to posts of Superintendents to give them reasonable prospects, but in the interests of efficiency it is considered essential that they should gain some experience as Assistant/U.D.Cs. before such promotion.

### FOREIGN EXCHANGE SANCTIONED TO NATIONAL LABORATORIES

**365. SHRI P. N. KATHJU :** Will the Minister of EDUCATION be pleased to state the amount of Foreign Exchange sanctioned by Government for the following Laboratories and Institutes in the following financial years—1958-59, 1959-60, 1960-61, 1961-62, 1962-63, 1963-64, 1964-65 and 1965-66 :

- (1) National Chemical Laboratory;
- (2) National Physical Laboratory;
- (3) Central Glass and Ceramics Research Laboratory;
- (4) Regional Research Laboratory, Hyderabad;
- (5) National Metallurgical Laboratory, Jamshedpur; and
- (6) The Central Salt and Marine Chemicals Research Institute?

**THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) :** A statement is laid on the Table of the House. [See Appendix LV, Annexure No. 39.]

### STRENGTH OF C.S.S.

**366. SHRI P. C. MITRA :** Will the Minister of HOME AFFAIRS be pleased to State :

(a) the total strength of the Central Secretariat Service; and

(b) how many officers belonging to this Service are on deputation in (i) India and (ii) abroad?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) :**

(a) *Grade*

Selection Grade . . .	176	
Grade I . . .	430	
Section Officers . . .	1637	} Duty Posts
Assistants . . .	4848	

(b) *Officers of Selection Grade and Grade I—*

(i) In India . . .	90
(ii) Abroad . . .	6

In regard to other grades, which are decentralised and control over which vests in individual Ministries/Departments, information is not readily available.

### ASSISTANCE TO THE ASSOCIATION OF SCIENTIFIC WORKERS OF INDIA

**367. SHRI P. N. KATHJU :** Will the Minister of EDUCATION be pleased to state the amounts of grants given by Central Government or by the Council of Scientific and Industrial Research to the Association of Scientific workers of India, for the financial years 1955-56, 1958-59, 1960-61, 1962-63, 1963-64, 1964-65 and 1965-66?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. (SHRIMATI) T. S. SOUNDARAM RAMACHANDRAN) :** The following grants were given to the Association of Scientific Workers of India by the Central Govern-

ment and the Council of Scientific and Industrial Research :—

Year	Grants given by the Cen- tral Govern- ment	Grants given by the C. S. I. R.
	Rs.	Rs.
1955-56	..	..
1958-59	5,000	..
1961-61	8,000	..
1962-63	3,000	..
1963-64	4,000	3,420
1964-65	..	2,65,000
1965-66	43,000	..
(1-4-65 to 28-2-66)		

#### CASE AGAINST CLOTHING FACTORY

368. **SHRI ABDUL GHANI** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a case against M/s. R. K. Card Clothing Factory, Ludhiana is being inquired into by the Special Police Establishment; and

(b) if so, at what stage the enquiry is at present ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI)** : (a) Some information against M/s. R. K. Card Clothing Factory, Ludhiana was received by the Central Bureau of Investigation in September, 1965.

(b) These are still being looked into.

#### TAGORE MEMORIAL HALL AT CALICUT

369. **SHRI M. N. GOVINDAN NAIR** : Will the Minister of EDUCATION be pleased to state :

(a) what are the reasons for the delay in giving permission to build the Tagore Memorial Hall in Calicut; and

(b) when was the permission sought first and when will it be given ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN)** : (a) and (b) No such request appears to have been received in this Ministry.

370. [Transferred to the 17th March, 1966.]

#### INTERNATIONAL SOCIAL SECURITY ASSOCIATION

371. **SHRI D. THENGARI** : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to the conclusions of the meeting of the International Social Security Association recently held at Delhi;

(b) if so, which of its conclusions the Government propose to accept; and

(c) the reasons for not accepting the rest ?

**THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM)** : (a) The formal minutes of the Second Regional Conference for Asia and Oceania of the International Social Security Association held at New Delhi in December, 1965, have not so far been received from the Secretariat of the Association.

(b) and (c) Do not arise.

#### SHORE TRANSMITTING SET AT GOA PORT

372. **SHRI M. P. BHARGAVA** : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any request has been received for setting up a shore transmitting set at Goa Port by transfer from its present location on a ship;

(b) if so, what action has been taken on this request; and

(c) whether it is a fact that in the absence of a transmitting set on shore, ships in Goa cannot have contact with Bombay and other places ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO)** : (a) Yes, Sir.

(b) It has been agreed in principle to issue a licence to Goa Port authorities for establishing a shore station operating in very high frequency range (VHF) for communication facilities required for port